NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP 279/252/ND/2017

CORAM:

PRESENT: SH. R. VARADHARAJAN HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: Ameri Properties and Investments Pvt. Ltd. SECTION OF THE COMPANIES ACT:252

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. A.K. Muhammed Hashim, Advocate for the Petitioner

ORDER

Mr. A.K. Muhammed Hashim, Advocate, has put in appearance on behalf of the Petitioner.

Issue court notice to the ROC. Reply, if any, be filed before the next date.

To come up on 31st January, 2018.

(R. Varadharajan)

-s-d-/

Member (J)

(Ina Malhotra)

Member (J)